

**Voluntary Retirement Scheme to reduce surplus manpower**

3483. SHRI VEDPRAKASH P. GOY-AL: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Bureau of Public Enterprises is going to introduce a voluntary retirement scheme to reduce surplus manpower in central public enterprises;

(b) the details/features of the scheme;

(c) the reasons for introducing this scheme; and

(d) by when this scheme is likely to be effective?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (d) Voluntary Retirement Scheme for the employees of Central Public Sector Enterprises is already in operation. This was introduced by the Bureau of Public Enterprises in October 1988 with a view to reducing surplus manpower. The details/features of the scheme are as under: (i) An employee who has completed 10 years of service or completed 40 years of age may seek voluntary retirement by a written request.

(ii) The management of the enterprise will have the right not to grant voluntary retirement for reasons to be recorded in writing.

(iii) An employee seeking voluntary retirement would be entitled for the following terminal payment:—

(a) The balance in his Provident Fund Account payable as per the CPF regulation.

(b) Cash equivalent of accumulated earned leave as per the rules of the enterprise.

(c) Gratuity as per the Gratuity Act or the gratuity scheme applicable to the employee.

(d) One month/three months' notice pay (as per the condi-

tions of service applicable to him).

(c) Ex-gratia payment equivalent to 1½ months' emoluments (Pay + D.A.) for each completed year of service or the monthly emoluments at the time of retirement multiplied by the balance months of service left before normal date of retirement, whichever is less.

**Patent granted in USA for use of turmeric**

3484. SHRI S. MUTHU MANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Council of Scientific and Industrial Research (CSIR) has filed in protest to the patent granted in the USA for use of turmeric for wound healing;

(b) if so, what are the reactions to the said petition filed before the US patent office;

(c) whether the Government made any contract with the US Government on the above matter; and

(d) if so, the response of the US Government, details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (d) Appropriate action is being taken by CSIR in the matter.

**Survey by Geological Survey of India**

3485. SHRI RAJUBHAI A. PARMAR: Will the Minister of MINES be pleased to state:

(a) whether the Geological Survey of India has made any survey in Gujarat during the last three years;

(b) if so, the details thereof;

(c) the estimated deposits of each metals/minerals; and

(d) the steps taken by Government for their proper exploration?

THE MINISTER OF STEEL AND THE MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a)

Yes, Sir.

(b) During the last three years the Geological Survey of India carried out following surveys in Gujarat:—

(i) Specialized thematic mapping of 3670 sq.km.

(ii) Airborne aeromagnetic surveys with NRSA covering 1,07,632 sq.km.

(iii) Study of coastal dynamics during Quaternary along Saurashtra Coast.

(iv) Research studies in palaeontology and petrology.

Mineral Investigations

(i) Lignite in Rajpardi and Vastan Areas, Bharuch district, Reserves—40 million tonnes.

(ii) Limestone in Kachchh district—420.75 million tonnes.

(iii) Limestone in Jamnagar districts—154.29 million tonnes.

(iv) Glauconite in Kachchh district—0.02 million tonne.

(c) As per statements I and II (*See* below).

(d) The details and the results of these investigations are being made available by the State Govt. to the entrepreneurs for establishing mineral based industries in the state.

#### Statement I

*Mineralwise/categorywise recoverable reserves of Minerals in Gujarat as on 1.4.1990*

(in Million Tonnes)

MINERAL	PROVED	PROBABLE	POSSIBLE	TOTAL
1. Ballclay	—	—	0.05	0.05
2. Bauxite	36.42	18.97	52.35	107.74
3. Bentonite	3.39	2.99	83.19	89.57
4. Calcite	—	—	0.0068	0.0068
5. Chinaclay	—	0.78	24.43	25.21
6. Copper	2.23	4.40	1.49	8.12
7. Diatomite	—	—	0.0247	0.0247
8. Dolomite	—	15.13	666.50	681.63
Z. Fireclay	0.03	0.32	74.54	74.89
0. Fluorite	1.08	—	—	1.08
1. Graphite	—	0.016	—	0.016
2. Gypsum	—	—	9.96	9.96
3. Lead & Zinc	2.16	4.28	1.44	7.88
4. Limestone	101.00	942.00	7512.00	8555.00
5. Manganese ore	—	—	1.48	1.48
S. Marble	—	22.50	0.85	23.35
7. Ochre	0.14	—	2.31	2.45
\ Phosphate (Phosphorite/ Rock Phosphate)	—	—	0.02	0.02
9.. Quartz & Silica Sand	7.66	4.25	23.56	35.47
). Wollastonite	—	—	1.49	1.49

## Statement II

Reserves established by Mineral Exploration Corporation Ltd.

Name of the Investigation	Mineral	District	Reserve in million tonnes	Grade
1. Ambamata Metallic Project	Poly-Copper-Lead-Zinc	Banaskantha	8.29	12.09% Total metal content
2. Kalyanpur Project.	Bauxite	Jamnagar	4.630	
3. Mangrol Lignite Project.	Bauxite	Surat	119.06	Al <sub>2</sub> O <sub>3</sub> 54.2% SiO <sub>2</sub> 5.35%
	Lignite			Calorific value 2634 to 2928 K.Cal/Kg.

[The Deputy Chairman in the Chair]

## STATEMENT BY MINISTER

Correcting the reply given in the Rajya Sabha on the 26th August, 1996 to the UnStarred Question 2194 regarding procurement of foodgrains.

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): Sir, I lay on the Table a Statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 26th August, 1996, to the UnStarred Question 2194, regarding procurement of foodgrains. [Placed in Library, See No. LT. 487/96]

SHRI TRILOKI NATH CHATURVEDI (Uttar Pradesh): Madam, the Minister has, of course, laid the papers on the Table of the House. But the fact remains that this reply was given only very recently. I think a lot of efforts have been made and a lot of money has been spent in getting this answer. How is it that he could not give the correct answer only a month back? Now he has come with this answer. He could have spared this embarrassment to the House and also to himself if he had said that he was not ready with the correct answer. (Interruptions).

श्री मोहम्मद सलीम (पश्चिमी बंगाल): अनस्टारड क्वेश्चन जो 26 अगस्त को रखा गया था उसके सुधारने

के लिए मंत्री जो ने आज यहां रखा है। मैं तो मंत्री जी को बधाई दूंगा क्योंकि 5-6 साल से हमेशा मैं यह कहता आया कि क्वेश्चन का जो आंसर होता था उसको करक्ट करने के लिए छः महीने से एक साल लगता था। पहली बार मैंने देखा है कि सदन में एक महीने के अंदर उन्होंने आंसर को सुधार दिया।

श्री श्री मोहम्मद सलीम: ان اسٹارڈ کو کوششوں جو ۲۶ اگست کو لایا گیا تھا اسکو سدھارنے کیلئے مंत्री جی نے آج یہاں رکھا ہے۔ میں تو مंत्री جی کو بدھاؤں دوں گا کیونکہ پانچ چھ سال سے ہمیشہ میں یہ کہتا آیا ہوں کہ کو کوششوں کا جو آانسر ہوتا ہے اسکو کرکٹ کرنے کیلئے چھ مہینے سے ایک سال لگتا ہے۔ پہلی بار میں نے دیکھا ہے کہ سدن میں ایک مہینے کے اندر انھوں نے آانسر کو سدھار دیا۔

श्री त्रिलोकी नाथ चतुर्वेदी: सलीम साहब, बधाई के पात्र है महोदया, लेकिन फिर भी मैं मंत्री महोदय से यह जानना चाहता हूँ कि अगर मंत्रालय से पूरा उत्तर नहीं आया था तो यह कह सकते थे कि हम बाद को उसका उत्तर देंगे जब सही उत्तर आएगा। वैसे तो यह ठीक ही है कि ..... (व्यवधान)

† [ ] Transliteration in Arabic Script.